

ITEM NO.21

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2354/2023

PURAN CHAND

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(MS. SUDHA GUPTA, ADVOCATE-ON-RECORD, HAS BEEN APPOINTED AS AMICUS
CURIAE.)

Date : 30-11-2023 This appeal was called on for hearing today.

For Appellant(s)

Ms. Krishna Joshi, Adv.
Mrs. Sudha Gupta, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent has filed counter affidavit.

Original records have been received from the High Court as
well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar